

1	2	3	4	5	6	7	8	9	10	11
7	Maharashtra	4	16021	171.39	12	10356	46.05	4	8368	10.55
8	Rajasthan	4	11720	102.14	0	0	0.00	0	0	0.00
9	Karnataka	9	54646	363.89	13	74961	592.13	4	16533	92.86
10	Gujarat	13	96221	347.63	24	37768	349.53	0	0	0.00
11	Orissa	0	0	0.00	4	13273	141.31	0	0	0.00
12	Madhya Pradesh	0	0	0.00	0	0	0.00	5	8503	42.91
13	Chhattisgarh	6	23482	202.98	1	2200	25.13	1	5112	26.01
14	West Bengal	8	24118	266.76	81	1600	99.50	0	0	0.00
15	Andhra Pradesh	30	102304	1082.42	9	44235	423.10	1	6415	40.22
16	Assam	6	33900	353.30	0	0	0.00	0	0	0.00
17	Bihar	15	56051	434.90	12	47347	463.88	5	16580	75.25
18	Jharkhand	0	0	0.00	9	46694	407.28	0	0	0.00
19	Tripura	0	0	0.00	0	0	0.00	0	0	0.00
20	Delhi	0	0	0.00	0	0	0.00	1	2566	6.41
21	Kerala	2	4850	48.50	0	0	0.00	1	4644	23.59
22	Nagaland	0	0	0.00	0	0	0.00	0	0	0.00
23	Goa	0	0	0.00	0	0	0.00	0	0	0.00
24	Arunachal Pradesh	0	0	0.00	0	0	0.00	0	0	0.00
25	J & K	0	0	0.00	0	0	0.00	0	0	0.00
TOTAL :		209	956621	7659.69	231	1020279	9874.76	106	140796	1935.10

**National Food Security Act**

762. DR. (SHRIMATI) NAJMA A. HEPTULLA:

SHRI MAHENDRA MOHAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government is going to bring in the National Food Security Act to tackle the malnutrition problem in the country;

(b) if so, the details thereof;

(c) whether Government has ever assessed loss to nation due to calory/energy deficit in the country; and

(d) if not, whether there is any agency which has assessed the loss and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) and (b) As announced in President's address to Parliament on 4th June, 2009, Government proposes to enact the National Food Security Act. In order to frame the proposed law, Government has initiated necessary action. Examination of different aspects of the proposed law in consultation with State Governments, various Central Ministries, experts and other stake holders is presently in progress.

To address problem of malnutrition in the country, Government implements schemes such as Midday Meal Scheme by the Ministry of Human Resource Development, and Integrated Child Development Scheme (ICDS) and Nutrition Programme for Adolescent Girls (NPAG) by the Ministry of Women & Child Development.

(c) and (d) In a report captioned "National Strategy to Reduce Childhood Malnutrition" (December, 1997) prepared by Administrative Staff College of India, Hyderabad, annual productivity loss due to major malnutrition disorders in India had been estimated as 3-9% of GDP.

#### **Export of foodgrains from the stock of FCI**

763. SHRI SYED AZEEZ PASHA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the total stock of foodgrains in the godowns of the Food Corporation of India during the last three years, year-wise;

(b) the total quantum of foodgrains released and lifted for export during the last three years, year-wise;

(c) whether foodgrains were released to the exporters at a subsidized rate;

(d) if so, the details of subsidy given to the exporters during the said period, year-wise; and

(e) the details of release, off take and price of foodgrains under the Public Distribution System during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) A Statement showing the details of total storage capacity and stock of foodgrains in the godowns of FCI during the last three years is given in the enclosed Statement-I. (See below).

(b) and (d) There has been no export of foodgrains from Central Pool stocks during the last three years i.e. 2006-07, 2007-08 and 2008-09.

(e) The details of allotment and offtake under Targeted Public Distribution System during the last three years i.e. 2006-07 to 2008-09 and Central Issue Prices are given in the enclosed Statement-II.